

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 114
(IB)-937(PB)/2019

IN THE MATTER OF:

Amit Mittal Applicant/petitioner
v.
M/s. Crystal Buildtech Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 06.06.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner Mr. M.P. Sahay, Adv. with Mr. Amit Mittal, Petitioner
For the Respondent Mr. Sudipta Basu, Adv.

ORDER

In compliance of order dated 21.05.2019 some additional documents have been placed on record on 04.06.2019 and a copy thereof has not been furnished to the counsel opposite. The needful shall be done during the course of the day. The registry shall also attach those documents with the Court file.

List for arguments on 03.07.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)